

(3)

3.9.2004
MA 1674/2004 in OA 1502/2003

Present: Shri Anil Singal for Shri S. K. Gupta, counsel for applicant
Shri Vijay Pandita, counsel for respondents

MA 1674/2004

The only prayer made in MA is to extend the time to comply with the directions of this Tribunal dated 29.3.2004. In the absence of any objection, time is extended by three months from today to comply with the order

MA is disposed of.

S. K. Naik
(S. K. Naik)
Member (A)

V. S. Aggarwal
(V. S. Aggarwal)
Chairman

/sunil/